

SHRI PENUMALLI MADHU: It is a discrimination, Sir! ...*(Interruptions)*...

श्री नंदी येल्लेया : जो लोक सभा में बोला है, यहां पर भी बोल सकती हैं? इसमें क्या है। जो वहां अनाउंस किया है, यहां पर भी अनाउंस कीजिए। ...*(व्यवधान)*...

श्री गिरीश कुमार सांगी : हमने जो सवाल किए, उनका जवाब नहीं आया है।

MR. DEPUTY CHAIRMAN: What discrimination? ...*(Interruptions)*... The hon. Minister has announced that it is laid on the Table of the House and it. ...*(Interruptions)*...

RECOMMENDATION OF THE BUSINESS ADVISORY COMMITTEE

MR. DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee in its meeting held on 9th July, 2009, has allotted time for the Government Business as follows:-

| Business Time | Time Allotted |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------|
| 1. Consideration and passing of the Right of Children to free and Compulsory Education Bill, 2008. | Four hours |
| 2. Consideration and return of the Appropriation Bill relating to Demands for Grants (Railways) for 2009-10, after it is passed by the Lok Sabha. | Two Hours |
| 3. Discussion on the Statutory Resolution seeking approval for the continuance in force of the Proclamation dated 19.1.2009 in respect of the State of Jharkhand, issued under article 356 of the Constitution by the President, for a further period of six months with effect from the 19th July, 2009. | Three hours of two hours as allotted earlier |
| 4. General discussion on Jharkhand Budget for 2009-10. | |
| 5. Consideration and return of the Appropriation Bill relating to the Demands for Grants (Jharkhand) for 2009-10, after it is passed by the Lok Sabha. | (To be discussed together) |

SPECIAL MENTIONS

Demand to withdraw the decision of merger of associate banks with State Bank of India

SHRI P. RAJEEVE (Kerala): Sir, I draw the attention of the House to the anxiety of the general public and public sector bank employees regarding the merger of associate banks with SBI. The Government's agenda is merger and consolidation of public sector banks. The Union Finance Minister on 10th June, 2009 is reported to have stated that the Government proposes to go ahead